

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2561
ANSWERED ON:10.08.2010
IDENTIFYING ILLEGAL MIGRANTS
Choudhury Shri Abu Hasem Khan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports that residents of West Bengal are suffering harassment in various parts of the country and are being labelled as illegal migrants despite possessing valid identity documents;
- (b) if so, the details thereof, State-wise;
- (c) whether any advisory in this regard has been issued to the States to exercise caution while identifying illegal migrants and not to harass bonafide citizens;and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): Certain instances have been reported from some parts of the country alleging that Indian nationals have been picked up on the pretext of being Bangladeshi nationals. State-wise details of such cases are not available.
- (c) & (d) : A revised procedure for detection and deportation of illegal Bangladeshi immigrants has been set out and circulated to State Governments/Union Territory Administrations in November, 2009. The State Govts/UT Administrations have since been advised to issue necessary instructions to the police authorities to ensure that no innocent person belonging to any community is unnecessarily harassed and to strictly follow the instructions issued by the Government in November 2009.